

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 415**  
**IB/92/ND/2023**

**IN THE MATTER OF:**

Pooja Industries (Through Its Proprietor - Manoj Kumar Sharma)	...	Applicant
Versus		
Giga Pipe Systems India Private Limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 12.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Nilesh Sharma, Adv. Sastika Kumari  
For the Respondent : Adv. Kartik Malhotra

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **01.05.2024**.

**Sd/-**  
**(Court Officer)**